GOVERNMETN OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO.2164 TO BE ANSWERED ON 04.07.2019

SUBMISSION OF DETAILS OF DATA COLLECTION

2164. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of Micro, Small and Medium Enterprises be pleased to state;

- (a) the details of the data collected as notified from the companies for whom payments are due and receivable exceeding forty five days from the date of supply of bill from Micro, Small and Medium Enterprises (MSME) sector, State wise;
- (b) whether the Government proposes to extend the dates for submission of these details in the returns as many companies have left out for these submission the date to ROC in filling; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN GADKARI)

(a)to(c): The state wise number of companies who received the supplies of goods or services from Micro and small enterprises and whose payments to micro and small enterprise suppliers exceeded forty five days from the date of acceptance or deemed acceptance of goods or services are at Annexure.

The MSME Form can be filed even after the expiry of due date without any fee or additional fee.

Annexure

Annexure referred to in reply to Lok Sabha Unstarred Question No. 2164 due for answer on 04.07.2019

State	No of companies
Gujarat	4770
Madhya Pradesh	430
Rajasthan	1286
Chhattisgarh	151
Andhra Predesh	315
Telangana	1734
Karnataka	2363
Punjab	908
Himachal Pradesh	90
Chandigarh	247
Uttrakhand	143
Uttar Pradesh(Kanpur)	1014
Haryana	1224
Delhi	7023
Maharashtra	10986
Goa	125
West Bengal	1302
Odisha	59
Bihar	111
Jharkhand	01
Tamilnadu	2151
Kerala	449
Puducherry	35
Arunachal Pradesh	01
Assam	174
Manipur	00
Meghalaya	16
Mizoram	00
Nagaland	03
Tripura	01
Total	37112